

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)


Subject:- Extension of date for submission of applications (online) for the post of "Reader" advertised by J&K High Court.

NOTIFICATION

No. 584 of 2021/RG/GS Dated: 01-06-2021

It is notified for the information of all concerned that the last date for submission of online application forms for the posts of Reader, notified vide Advertisement Notice No. 01 of 2021/RG dated 27-04-2021, is extended upto 10th of June, 2021.


By order.


(Jawad Ahmed)
Registrar General

No: 18093-917 of 2021/RG/GS Dated 01-06-2021

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice for information of His Lordship.
4. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordship
5. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Rules, High Court of J&K, Srinagar
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar
...for information.
6. Director information, Srinagar with the request to publish the Notification in the two daily newspapers i.e., Daily Excelsior (Jammu), Kash0mir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times.
7. Director, Doordarshan Kendra, Jammu/Srinagar with the request to broadcast the above Notification in News and Employment Bulletin.
8. Director, Radio Kashmir, Sriangar/Jammu/Kargil/Leh with the request to broadcast the above Notification in news and Employment Bulletin.
9. CPC, e-Court, High Court of J&K, Srinagar for uploading the same on the official website of the High Court.
10. Incharge Chief Librarian, High Court of J&K, Jammu/Srinagar for keeping up of the record of the same.
11. Notification file.


Registrar General